

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44
TP/20(MB)2013

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.07.2024**

NAME OF THE PARTIES: **JYOTI BHATIA V/s PIRAMAL**
ENTERPRISES LTD

Application under any other provisions Sec 111A

ORDER

TP/20(MB)2013

- 1) Ms. Anita Bafna, Ld. Counsel for the Petitioner and Ms. Ishrita Bagchi, Ld. Counsel for the Respondent No. 1 are present.
- 2) Ld. Counsel for the Parties jointly make a statement that settlement talks are going on between the Parties and Petitioner is considering the Email of the Respondent No. 1 exploring settlement in the matter, thus, Counsel for the Parties seeks time to proceed further in the matter.
- 3) At request, stand over to 19.08.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)